

Read	1.	Hon'ble High Court, Bombay Letter No.Insp-I/33/2021 dt.16.04.2021 alongwith Circular dt.16.04.2021
	2.	District Court, Solapur Office Order No.Adm/B-23/3064/2021 dt.17.04.2021

**O.No. Adm/B-23/ 3065 /2021**

In view of the aforesaid order under reference No.2, the undersigned is pleased to pass the following order, w.e.f. 19.04.2021.

**ORDER**

1. In accordance, to the directions given in order under reference No.2, the following Judicial Officers, are hereby directed to attend their duties as under : -

Sr. No.	Date	Name & Designation of Judicial Officer	
1.	19.04.2021  (thereafter attend the duties on alternate working days)	1	Shri.M.R. Deshpande, Principal District & Sessions Judge, Solapur
		2	Smt.U.L.Joshi, District Judge-5 & Addl. Sessions Judge, Solapur
		3	Shri.S.S. Jagatap, Ad-hoc District Judge-1 & Addl. Sessions Judge, Solapur
		4	Smt.R.D. Khedekar, Ad-hoc District Judge-3 & Addl. Sessions Judge, Solapur
2.	20.04.2021  (thereafter attend the duties on alternate working days)	1	Shri.V.H. Patwadkar, District Judge-2 & Addl. Sessions Judge, Solapur
		2	Shri.D.K. Anbhule, District Judge-3 & Addl. Sessions Judge, Solapur
		3	Shri.V.G. Mohite, District Judge-4 & Addl. Sessions Judge, Solapur
		4	Smt.R.V. Mohite, Ad-hoc District Judge-2 & Addl. Sessions Judge, Solapur

The Judicial Officers are directed to attend their duties on given dates and thereafter attend the duties on alternate working dates, to take up remand, bail and urgent criminal and civil matters. ...2/-

2. The working hours of all Courts at Solapur Headquarters will be as follows w.e.f. 19.04.2021.

1.	Office Working Hours	09:30 a.m. to 12:30 p.m.
2.	Judicial Working Hours	10:00 a.m. to 12:30 p.m.

3. During the alternate sitting as above, the Judicial Charge shall be held as under :

Sr. No.	Name & Designation of Judicial Officer	Incharge Judicial Officer
1	Shri.M.R. Deshpande, Principal District & Sessions Judge, Solapur  (Except charge of the cases under MCOCA Cases)	Shri.V.H. Patwadkar, District Judge-2 & Addl. Sessions Judge, Solapur  & <u>Vice-Versa</u>  (Charge of MCOCA cases is with Shri.V.H. Patwadkar, D.J.-2, Solapur)
2	Smt.U.L.Joshi, District Judge-5 & Addl. Sessions Judge, Solapur	Shri.D.K. Anbhule, District Judge-3 & Addl. Sessions Judge, Solapur & <u>Vice-Versa</u>
3	Shri.S.S. Jagatap, Ad-hoc District Judge-1 & Addl. Sessions Judge, Solapur	Shri.V.G. Mohite, District Judge-4 & Addl. Sessions Judge, Solapur & <u>Vice-Versa</u>
4	Smt.R.D. Khedekar, Ad-hoc District Judge-3 & Addl. Sessions Judge, Solapur	Smt.R.V. Mohite, Ad-hoc District Judge-2 & Addl. Sessions Judge, Solapur & <u>Vice-Versa</u>

4. Shri.S.R. Mokashi, Secretary, District Legal Service Authority, Solapur should attend his duties on everyday.


5. All the Judicial Officers shall remain stationed at their respective places of posting and shall not leave headquarters / station without permission of the undersigned.
6. The Judicial Officers may pronounce Judgement/s or pass order/s in the matters, wherein the arguments of both the parties are concluded.
7. All Courts shall remain closed on every Saturday but may take up only remand and urgent matters, as being taken up on holidays.
8. The Judicial Officers may not pass any adverse order owing to the absence of the advocates, parties, witnesses or accused persons.
9. All the safety / precautionary measures set forth by the Central and State Government shall be adhered scrupulously.

This order shall remain in force until further order.

For any clarification or query, please contact the Registrar, District Court, Solapur. This office order should be published on official website of District Court, Solapur.

All the Judicial Officers should take note of this order and act accordingly.


District Court, Solapur  
Date : 17/04/2021

  
(M.R.Deshpande)  
Principal District Judge, Solapur

Copy forwarded with respect to :

The Hon'ble Registrar General,  
High Court of Judicature at Bombay,  
Bombay- 400 032.

District Court, Solapur  
Date : 17/04/2021

  
(M.R.Deshpande)  
Principal District Judge, Solapur



**Copy forwarded for information and necessary action to :**

1. All the concerned Hon'ble Judicial Officers (by e-mail)
2. The Hon'ble Chairperson, District Level Committee in respect of Covid-19 at District Court, Solapur
3. The Hon'ble President of Advocates Bar Association, Solapur.  
(by e- mail)
4. The Hon'ble District Government Pleader, Solapur (by e-mail)
5. The Hon'ble Assistant Director of APP Office District Solapur.  
(by e-mail)
6. The Hon'ble Commissioner of Police, Solapur (by e-mail)
7. The Hon'ble Superintendent of Police, (Rural) Solapur. (by e-mail)
8. The Superintendent of Solapur District Prison, Solapur. (by e-mail)
9. The Supdt. JTW / HKW / DLSA, District Court, Solapur
10. The Asstt. Sudpt. Esstt. Section, District Court, Solapur  
(with directions to make necessary arrangement of staff members at District Court, Solapur)
11. The Assistant Superintendent (C & F) District Court Solapur  
(with directions to publish this order on notice board of this office and bring the same to the notice of all staff members presently working in District Court, Solapur)
12. Asstt. Supdt., Record Section / Building / JOSB, District Court, Solapur
13. Sr. Clerk, Stat / Bill Section / Muddemal / M.A.C.T. / Writ / Library, District Court, Solapur.
14. The D.S.A., District Court, Solapur  
(with directions to publish the aforesaid order on official website of this office.)

By Order,

  
Registrar

17-04-21

District Court, Solapur